Annexure 3

SHIVAM INDIA LIMITED, CIRP COMMENCEMENT DATE - 22.08.2025, List of creditors as on: 02-11-2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guar antee	Whether related party?	% voting share in CoC					
1	Adhunik Corporation Limited	04-09-2025	85,19,49,102.00	42,47,32,067.00	Secured Financial Creditor	-	No	85.23%	-	-	-	42,72,17,035.00	Admitted (Interest Amount is subject to pending verification)
2	Adhunik Corporation Limited	22-01-2026	36,57,98,738.00	-	Secured Financial Creditor	-	No	0.00%	-	-	36,57,98,738.00	-	Claim was rejected and the creditor has filed application before NCLT, which is pending for adjudication. Subsequently, the claim was assigned to Adhunik Corporation Limited pursuant to an Assignment Agreement, and the same was informed to the Resolution Professional through email.
3	Bhola Mohini Minerals Private Limited	04-09-2025	7,57,10,613.00	4,02,00,000.00	Secured Financial Creditor	-	No	8.07%	-	-	-	3,55,10,613.00	Admitted (Interest Amount is subject to pending verification)
TOTAL			**1,29,34,58,453.00**	**46,49,32,067.00**				**93.30%**	**-**	**-**	**36,57,98,738.00**	**46,27,27,648.00**	

Note-1:-

S.NO	Name of the Creditor	Security Interest of the Corporate Debtor
1	Adhunik Corporation Limited	Lien over all goods , material and inventory at all the factory of the corporate debtor and pledge of 69.42% shareholding of the promoters of the CD
2	Bhola Mohini Minerals Private Limited	first charge by way of hypothecation on the entire moveable fixed assets, plant and machinery, equipment, electrical installation both present and future of the CD and all current assets lying & situated at the factory premises of the CD

NOTE: - 2-Consequently, pursuant to the aforesaid assignment of debt, claim amounts of the following eight Secured Financial Creditors stand assigned to Adhunik Corporation Limited., however the same has not been admitted due to non receipts of documents. In the present case, the following Secured Financial Creditors have assigned their respective debts in favour of Adhunik Corporation Limited, one of the Financial Creditors of the Corporate Debtor:

S.NO.	NAME OF THE CREDITORS	CLAIMED AMOUNT	ADMITTED AMOUNT	
1	Hanpot Dealmark Private Limited	3,67,05,350.00	0.00	All these 8 claims have been assigned to Adhunik Corporation Ltd, however the claim has not been admitted
2	Inland Tracom Private Limited	4,51,71,851.00	0.00	
3	Jhilmil Dealmark Private Limited	5,00,83,532.00	0.00	
4	Brightful Commercial Private Limited	7,05,27,606.00	0.00	
5	Intimate Vinimay Private Limited	4,98,33,085.00	0.00	
6	Laddugopal Dealtrade Private Limited	5,21,95,208.00	0.00	
7	Pavitra Tradelink Private Limited	3,62,89,374.00	0.00	
8	Season Vinimay Private Limited	2,49,92,732.00	0.00	
TOTAL		**36,57,98,738.00**	**0.00**	